

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING MARCH 2018

(data as on 04.04.2018)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE)	2	13	393
CUSTODIAL DEATH (JUDICIAL)	106	151	3092
DEATH IN POLICE ENCOUNTER (POLICE)	11	4	709
BONDED LABOUR	28	27	1157
CHILDREN	84	88	729
WOMEN	519	551	3127
SC/ST/OBC	185	232	1224
OTHERS	5110	5214	15095
TOTAL	6045	6280	25526

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of March 2018

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU Cognizance	9	9	247
Human Rights Defenders	4	7	117

Cases where NHRC recommended Monetary relief during the month of March 2018

Nature of incident	No of Cases	Amount recommended (in Rs.)
CHILDREN	1	100000
SEXUAL HARASSMENT	1	200000
PUBLIC HEALTH HAZARDS	2	13600000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	1	300000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	1	900000
CUSTODIAL DEATH (Judicial)	14	2900000
HARASSMENT OF PRISONERS	2	550000
HAZARDOUS EMPLOYMENTS	3	4100000
ABUSE OF POWER	2	35000
CUSTODIAL DEATH (Police)	3	800000
DEATH IN POLICE ENCOUNTER	1	500000
FAILURE IN TAKING LAWFUL ACTION	1	50000
FALSE IMPLICATIONS	1	30000
UNLAWFUL DETENTION	1	10000
ABDUCTION, RAPE AND MURDER	2	50000
EXPLOITATION OF WOMEN	1	100000
INDIGNITY OF WOMEN	2	60000
RAPE	1	150000

INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	2	80000
ALLEGED CUSTODIAL DEATH	1	50000
ABUSE OF POWER	1	10000
ATROCITIES ON SC/ST/OBC	1	25000
RAPE OF SC/ST/OBC	1	10000
TOTAL	46	2596000